

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-470(ND)/2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MR. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2019**

**NAME OF THE COMPANY: Amit Kumar Malik Vs. M/s. Kindle Developers  
Pvt. Ltd.**

**SECTION: 7 of IBC, 2016**

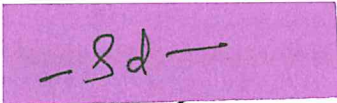
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner:** Mr. Abhishek Pratap Singh, Advocate  
Mr. Rachit Mittal,  
Mr. Ankit Khera, Advocates for NA  
Mr. Vivek Sinha,  
Mr. Katariya, Advocates for Original Applicant

**Present for the Respondent:** Mr. Satish Rai, Mr. Abhay Kaushik, Mr. Nakul  
Mohta, Mr. Gaurav Jain & Mr. Arjun Agarwal,  
Advocates

**ORDER**

Ld. Counsel for the RP requests for some time to file the reply. Be listed  
on 20<sup>th</sup> December, 2019.



**(L.N. Gupta)  
Member (T)**



**(Abni Ranjan Kumar Sinha)  
Member (J)**